

withdraw Rs. 20 lakhs from the Contingency Fund of India and place it at the disposal of the Commission.

3. This amount would meet the expenses of the Commission up to the end of August, 1931. Expenditure on the Commission will be included in the first supplementary estimates to be presented to Parliament in its next session and the advance mentioned above from the contingency fund shall be resumed to the Fund as soon as Supplementary Appropriation Act in respect of the expenditure on the Commission for the whole year is passed.

MR. DEPUTY-SPEAKER: Now we take up matters under 377.

(Interruptions)

MR. DEPUTY-SPEAKER: They are only two or three.

SOME HON. MEMBERS: It is lunch time.

SHRI BAPUSAHEB PARULEKAR (Ratnagir): I will be held responsible because I told them that other matters will be taken up subsequently.

13.23 hrs.

The Lok Sabha then adjourned for Lunch till twenty Minutes past Fourteen of the clock.

The Lok Sabha re-assembled after Lunch at twenty-five Minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

MATTERS UNDER RULE 377

MR. DEPUTY-SPEAKER: Matters under Rule 377.

- (i) NEED TO SET UP FERTILIZER GAS BASED UNIT IN SHAHJAHANPUR, UTTAR PRADESH.

SHRI JITENDRA PRASAD (Shahjahanpur): A decision is going to be taken by the Central Government to

set up four Fertilizer Gas-based Units in Uttar Pradesh. The people of District Shahjahanpur, Uttar Pradesh, which is one of the most backward districts of Uttar Pradesh, have been repeatedly demanding some big industry so that unemployment and poverty can be reduced. A survey has taken place by Central Team of Experts and a decision has to be taken as to where all these units are going to be set up.

It is well-known that Uttar Pradesh is one of the biggest wheat, sugarcane and paddy-growing areas of the country and the need for chemical fertilizer is very large and it is increasing day by day. In setting up a fertilizer unit, it should be stressed that the cost of transportation of the fertilizer produced and the cost of construction of the factory should be minimum. One of the districts surveyed by the Central Team of Experts is Shahjahanpur and I understand that it fulfils the basic requirements and is situated in such a way that if a fertilizer unit is set up here, it will have to supply fertilizer all around, as it is situated in the centre of the wheat, paddy and sugarcane growing area.

I request the Minister of Petroleum, Chemicals and Fertilizers to look into this long-felt need and demand of the people of Shahjahanpur and arrange to set up a fertilizer unit out of the four proposed fertilizer units which are to be set up in the State of Uttar Pradesh.

- (ii) REPORTED LOSS TO CROPS DUE TO HAILSTORM, TORRENTIAL RAINS AND CYCLONES IN VARIOUS PARTS OF THE COUNTRY, PARTICULARLY IN HARYANA

श्री मनोराम बागड़ी : (हिसार) :
उपाध्यक्ष महोदय, हाल ही में देश के विभिन्न भागों में भयंकर ओलावृष्टि, मूसलाधार वर्षा, बिजली गिरने और चक्रवात के कारण गेहूं, चना, सरसों आदि की फसलों की बड़े पैमाने पर व्यापक